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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 71/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 2/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Vectus Industries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ravi Kapoor	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Objection received from creditor Mr. Suresh Singh, partner of Rajasthan Freight Movers claiming as creditor.

Learned PCS for petitioner requested time on the ground that notice to RD was served on 17.10.2017.

List the matter on 20.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of November, 2017.